

(c) Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) There was no attack on the Landang village. However sound of three rounds being fired near the village was heard on the 31st March, 1966.

(b) There was no loss of life and property.

(c) The Manipur Rifles took steps to protect the village and restored confidence amongst the people.

गोबिन्दपुरी बस्ती, दिल्ली

4504. श्री हुम चन्द कछवाय :

श्री बड़े :

श्री प्रकाशवीर शास्त्री :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कालकाजी, दिल्ली के निकट गोविन्दपुरी बस्ती को एक स्वीकृत बस्ती घोषित करने का है ;

(ख) यदि हां, तो घोषणा के कब तक किये जाने की सम्भावना है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो तो इस बात को ध्यान में रखते हुए कि लोगों ने वहां लगभग 18,000 मकान बना लिये हैं ऐसा न करने के क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपबन्धी (श्री विद्याचरण शुक्ल) : (क) से (ग). क्योंकि दिल्ली नगर निगम ने गोविन्दपुरी बस्ती को 3 मार्च, 1962 को स्थायी समिति द्वारा किये गये संकल्प के अधीन एक स्वीकृत बस्ती के रूप में पहले ही स्वीकार कर लिया था, इसे एक स्वीकृत बस्ती घोषित करने का प्रयत्न ही नहीं उठता। परन्तु इस बस्ती के समीप एक अनधिकृत बस्ती है, जिसे दिल्ली नगर निगम ने स्वीकार नहीं किया है।

Telephone Exchange, Tirukoitūr

4505. Shri Dharmalingam: Will the Minister of Communications be pleased to state:

(a) whether the Telephone Exchange Board at Tirukoitūr, South Arcot District is completely spoiled and is not working properly for a long time;

(b) whether complaints have been received from the subscribers; and

(c) if so, the action taken thereon?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) No. The exchange was installed in 1962 and has been working satisfactorily.

(b) and (c). Routine complaints from subscribers as and when received are promptly attended to.

New Schools in Kerala

4506. Shri Vasudevan Nair: Will the Minister of Education be pleased to state:

(a) the total number of applications received for new schools for 1966-67 in Kerala State:

(b) the number of new schools sanctioned; and

(c) the criteria adopted for sanctioning new schools?

The Minister of Education (Shri M. C. Chagla): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House in due course.

Suicide Cases in India

4507. Shri N. R. Laskar:
Shri Lladhar Kotaki:
Shri E. Barua: